

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 29.02.2020		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 29.02.2020)
1	MAT App	46
2	FA	28
3	FAO	3
4	Criminal Revision Petition	17
Total		94
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 29.02.2020		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	560
2	Additional Family Court, Agartala	702
3	Family Court, Udaipur	279
4	Family Court, Kailashahar	176
5	Family Court, Ambassa	16
6	Family Court, Khowai	114
7	Family Court, Sonamura	119
Total		1966
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 29.02.2020		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	52
3	South Tripura Judicial District	180
4	Unakoti Judicial District	0
5	North Tripura Judicial District	355
6	Sepahijala Judicial District	10
7	Khowai Judicial District	0
8	Dhalai Judicial District	96
Total		694
Total pendency in Tripura as on 29.02.2020		
1	Family Courts	1966
2	District Courts other than the Family Courts	694
Grand Total		2660